

ITEM NO.1501
(For judgment)

COURT NO.6

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8430/2018

VIJAY KUMAR JAIN

Appellant(s)

VERSUS

STANDARD CHARTERED BANK & ORS.

Respondent(s)

WITH

W.P.(C) No. 1266/2018 (X)

Date : 31-01-2019 These matters were called on for pronouncement
of judgment today.

For Appellant(s)/
Petitioner(s)

Mr. Arvind Kumar Gupta, Adv.
Ms. Purti Marwaha, Adv.
Ms. Henna George, Adv.
Ms. V.S. Lakshmi, Adv.
Mr. A. Venayagam Balan, AOR

Mr. Shyam Divan, Sr. Adv.
Ms. Sonia Dube, Adv.
Mrs. S. Chakraborty, Adv.
Ms. Kanchan Yadav, Adv.
Mr. Anurag Singh, Adv.
Ms. Harshita Verma, Adv.
Ms. Surbhi Anand, Adv.
For M/s. Legal Options, AOR

For Respondent(s)

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Raunak Dhillon, Adv.
Ms. Ananya Dhar Choudhury, Adv.
For M/s. Cyril Amarchand Mangaldas, AOR

Mr. Faisal Sherwani , AOR
Mr. S. S. Shroff, AOR

Hon'ble Mr. Justice R.F. Nariman pronounced the reportable
judgment of the Bench comprising His Lordship and Hon'ble Mr.
Justice Navin Sinha.

The petition and appeal are allowed in terms of the signed
reportable judgment.

Pending applications, if any, stand disposed of.

(R. NATARAJAN)
COURT MASTER (SH)

(SANTOSH KUMAR)
COURT MASTER (NSH)

(Signed reportable judgment is placed on the file)